

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

36

C.P. No. 415/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Kosi Bridge Infrastructure Company Ltd.
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 14 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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36	KOSI BRIDGE INFRASTRUCTURE COMPANY LIMITED (SUMIT NAIB)	P.C.S	
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ORDER

CP 415/14/NCLT/MB/MAH/2017

Orders reserved.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)